

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2716
ANSWERED ON:28.07.2014
ROUTE DISPERSAL GUIDELINES
Raghavan Shri M. K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to revise the existing Route Dispersal Guidelines and if so, the details and the present status thereof;
- (b) whether there is any proposal to amend the fleet and equity requirements to allow new entrants into aviation sector both in domestic and international sectors; and
- (c) if so, the details and the present status thereof along with its likely benefits to the passengers?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a) Revised Route Dispersal Guidelines (RDGs) were notified as a part of the Regional and Remote Area Air Connectivity Policy on 4th March, 2014 to be effective from Winter Schedule, 2014.
- (b) & (c) Discussion on review of existing norms have been held. However, there is no firm proposal to amend fleet and equity requirements at present.